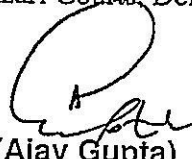


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 28264-28296 /F.5(3)/Gaz./PD&SJ West/2025 Dated, Delhi the 18/10/25

Copy forwarded to :-

1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

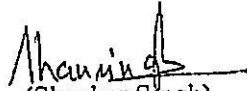

(Ajay Gupta)

Officer Incharge (Judicial Branch)
DJ (Commercial)-05, West Distt.

For Principal District & Sessions Judge (West)

N

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Court Complex, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of the Hon'ble Judges.
19. All Registrars, Delhi High Court, New Delhi.
20. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), Delhi High Court with the request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
27. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
28. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
29. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
30. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
31. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
32. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
33. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
34. Personal file of the officer(s) concerned.
35. Guard File.


 (Shankar Singh)
 Joint Registrar (Gaz-IIB)

HIGH COURT OF DELHI: NEW DELHI

No. 41 /DHC/Gaz/G-7/V.I.E.2(a)/2025

Dated: 17 October, 2025

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S.No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Harshita Mishra	Attached with PDSJ, South-West, Dwarka	CJM, Central, THC	Central	In a vacant court
2.	Prigya Gupta	SCJ-cum-RC, North-East, KKD	CJM, East, KKD	East	In a vacant court
3.	Mridul Gupta	Additional Secretary, DSLSA, RACC (On deputation)	CJM, South, Saket	South	In a vacant court
4.	T. Priyadarshini	SCJ-cum-RC, East, KKD	CJM, RACC	RACC	In a vacant court
5.	Tanya Bamniyal	SCJ-cum-RC, South-West, Dwarka	CJM, North- East, KKD	North-East	In a vacant court
6.	Mohit Sharma	SCJ-cum-RC, South-East, Saket	CJM, Shahdara, KKD	Shahdara	In a vacant court
7.	Upasana Satija	SCJ-cum-RC, Central, THC	CJM, North- West, Rohini	North-West	In a vacant court
8.	Priyanka Rajpoot	SCJ-cum-RC, New Delhi	CJM, North, Rohini	North	In a vacant court

OIC (Judicial)
18/10/25
PD&J (West)

9.	Paridhi Sharma	On return from CCL	Joint Director, Delhi Judicial Academy (in diverted capacity)	--	--
10.	Mayank Mittal	JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka	SCJ-cum-RC, North-West, Rohini	North-West	In a vacant court
11.	Dhanashree Deka	ACJM, North-East, KKD	SCJ-cum-RC, Central, THC	Central	Vice Ms. Upasana Satija
12.	Deepak Vats	ACJM, South-East, Saket	Attached with PDSJ, South-East, Saket	South-East	---
13.	Fahad Uddin	Principal Magistrate, JJB-VII, South-West, Dwarka	SCJ-cum-RC, South-East, Saket	South-East	Vice Mr. Mohit Sharma
14.	Pragati	ACJM, Shahdara, KKD	SCJ-cum-RC, South-West, Dwarka	South-West	Vice Ms. Tanya Bamniyal
15.	Abhinav Pandey	Full Time Secretary (Litigation), DSLSA, RACC (In diverted capacity)	Additional Secretary, DSLSA, RACC (On deputation)	--	Vice Mr. Mridul Gupta
16.	Vivek Beniwal	ACJM, North-West, Rohini	SCJ-cum-RC, East, KKD	East	Vice Ms. T. Priyadarshini
17.	Tania Singh	ACJM-02, Central, THC	SCJ-cum-RC, North-East, KKD	North-East	Vice Ms. Prigya Gupta
18.	Akriti Mahendru	ACJM, West, THC	SCJ-cum-RC, North, Rohini	North	In a vacant court
19.	Mayank Goel	ACJM, East, KKD	ACJM-02-cum-ACJ, RACC	RACC	In a vacant court

20.	Shruti Chaudhary	JSCC-cum-ASCJ-cum-Guardian Judge-02, West, THC	SCJ-cum-RC, New Delhi, PHC	New Delhi	Vice Ms. Priyanka Rajpoot
21.	Udita Jain Garg	Additional Coordinator, Delhi International Arbitration Centre, DIIC (On deputation)	ACJM, West, THC	West	Vice Ms. Akriti Mahendru
22.	Vaibhav Chaurasia	ACJM-04, RACC	JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka	South-West	Vice Mr. Mayank Mittal
23.	Tapasya Agarwal	Full Time Secretary, DLSA, Central, THC (On deputation)	Attached with PDSJ, West, THC till further orders	West	-
24.	Tushar Gupta	JMFC-06, West, THC	ACJM, North-East, KKD	North-East	Vice Ms. Dhanashree Deka
25.	Rinku Jain	JSCC-cum-ASCJ-cum-Guardian Judge-01, Central, THC	ACJM, East, KKD	East	Vice Mr. Mayank Goel
26.	Manish Jain	JSCC-cum-ASCJ-cum-Guardian Judge, South-East, Saket	ACJM, Shahdara, KKD	Shahdara	Vice Ms. Pragati
27.	Deepali Srivastava	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, KKD	ACJM, South-West, Dwarka	South-West	In a vacant court
28.	Vinod Joshi	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PIIC	ACJM, South-East, Saket	South-East	Vice Mr. Deepak Vats

29.	Gopal Krishan	On return from deputation	JSCC-cum-ASCJ-cum-Guardian Judge-01, Central, THIC	Central	Vice Mr. Rinku Jain
30.	Anuradha Jindal	JSCC-cum-ASCJ-cum-Guardian Judge, South, Saket	ACJM, North-West, Rohini	North-West	Vice Mr. Vivek Beniwal
31.	Vivek Kumar Agarwal	ARC-02, Central, THIC	JSCC-cum-ASCJ-cum-Guardian Judge-02, West, THIC	West	Vice Ms. Shruti Chaudhary
32.	Ashwani Panwar	ACJ-cum-CCJ-cum-ARC, New Delhi, PHC	ACJM-04, RACC	RACC	Vice Mr. Vaibhav Chaurasia
33.	Mansi Malik	ACJ-cum-CCJ-cum-ARC, North-West, Rohini	ACJM-02, Central, THIC	Central	Vice Ms. Tania Singh
34.	Robinjeet Singh	JMFC-04, New Delhi, PHC	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	New Delhi	Vice Mr. Vinod Joshi
35.	Renu Chaudhary	Principal Magistrate, JJB-VI, Family Court Complex, Vishwas Nagar, East District	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, KKD	Shahdara	Vice Ms. Deepali Srivastava
36.	Ajeet Narayan	Principal Magistrate, JJB-IV, Family Court Complex, Vishwas Nagar, East District	JSCC-cum-ASCJ-cum-Guardian Judge, South-East, Saket	South-East	Vice Mr. Manish Jain
37.	Vipul Sandwar	Principal Magistrate, JJB-V, Family Court Complex, Vishwas Nagar, East District	JSCC-cum-ASCJ-cum-Guardian Judge, South, Saket	South	Vice Ms. Anuradha Jindal

38.	Rupinder Singh Dhiman	ARC-01, Central, THC	ACJ-cum-CCJ- cum-ARC, New Delhi, PHC	New Delhi	Vice Mr. Ashwani Panwar
39.	Sukhman Sandhu	Principal Magistrate, JJB-I, Kingsway Camp, Central	ACJ-cum-CCJ- cum-ARC, South-West, Dwarka	South-West	In a vacant court
40.	Anshul Mehta	Principal Magistrate, JJB-III, Sewa Kutir, Kingsway Camp, Central	ACJ-cum-CCJ- cum-ARC, West, THC	West	Vice Mr. Dev Chaudhary
41.	Rahul Verma	CCJ-cum-ARC, Central, THC	Principal Magistrate, JJB- I, Kingsway Camp, Central	Central	Vice Mr. Sukhman Sandhu
42.	Gita	JMFC (Mahila Court)-04, Central, THC	ACJ-cum-CCJ- cum-ARC, North-West, Rohini	North-West	Vice Ms. Mansi Malik
43.	Dev Chaudhary	ACJ-cum-CCJ- cum-ARC, West, THC	Additional Coordinator, Delhi International Arbitration Centre, DHC (On deputation)	--	Vice Ms. Udit Jain Garg
44.	Visvesh	JMFC -07, South- West, Dwarka	Principal Magistrate, JJB- III, Sewa Kutir, Kingsway Camp, Central	Central	Vice Mr. Anshul Mehta
45.	Bharti Garg	JMFC-11, West, THC	Full Time Secretary (Litigation), DSLISA, RACC (In diverted capacity)	--	Vice Mr. Abhinav Pandey
46.	Devanshu Sajlan	On return from leave	CCJ-cum-ARC, Central, THC	Central	Vice Mr. Rahul Verma

47.	Vikas Madaan	Civil Judge-01, West, THC	JMFC-07, West, THC	West	Vice Dr. Anceza Bishnoi
48.	Shipra Dhankar	JMFC-01, Central, THC	JMFC (Mahila Court)-01, Shahdara, KKD	Shahdara	In a vacant court
49.	Abhitesh Kumar	Full Time Secretary, DLSA, West, THC (On deputation)	Full Time Secretary, DLSA, Central, THC (On deputation)	Central	Vice Ms. Tapasya Agarwal
50.	Kanika Agarwal	JMFC-03, North- East, KKD	JMFC (Mahila Court)-02, Shahdara, KKD	Shahdara	Vice Ms. Moksha Bains
51.	Aridaman Singh Chcema	JMFC-05, South- East, Saket	JMFC-03, New Delhi, PHC	New Delhi	In a vacant court
52.	Umang Joshi	Civil Judge-04, Central, THC	Principal Magistrate, JJB-V, Family Court Complex, Vishwas Nagar, East District	East	Vice Mr. Vipul Sandwar
53.	Manuj Kaushal	JMFC-04, Central, THC	JMFC-3, South- East, Saket	South-East	In a vacant court
54.	Gaurav Goyal	JMFC-06, Central, THC	ARC-01, Central, THC	Central	Vice Mr. Rupinder Singh Dhiman
55.	Akanksha Garg	JMFC (Mahila Court)-02, New Delhi, PHC	Principal Magistrate, JJB-VI, Family Court Complex, Vishwas Nagar, East District	East	Vice Ms. Renu Chaudhary
56.	Divya Gupta	Civil Judge-08, Central, THC	ARC-02, Central, THC	Central	Vice Mr. Vivek Kumar Agarwal

57.	Chitranshi Arora	Civil Judge-03, South-West, Dwarka	Principal Magistrate, JJB-VII, South- West, Dwarka	South-West	Vice Mr. Fahad Uddin
58.	Nectika Kapoor	JMFC-06, South- West, Dwarka	JMFC (Mahila Court)-03, South, Saket	South	Vice Ms. Sukriti Singh
59.	Aayushi Saxena	JMFC-05, Shahdara, KKD	Civil Judge-03, Central, THC	Central	Vice Ms. Charan Salwan
60.	Kartik Taparia	Attached with PDSJ (HQ), THC	JMFC-06, Central, THC	Central	Vice Mr. Gaurav Goyal
61.	Abhilasha Singh	JMFC (Mahila Court)-01, South- West, Dwarka	Additional Coordinator, Delhi International Arbitration Centre, DHC (On deputation)	--	Vice Mr. Milan Goel
62.	Bharti Beniwal	JMFC-12, Central, THC	JMFC-05, North, Rohini	North	Vice Mr. Sarthak Panwar
63.	Neha Garg	JMFC-02, East, KKD	JMFC (Mahila Court)-02, North-East, Karkardooma Courts, Delhi	North East	In vacant court
64.	Charan Salwan	Civil Judge-03, Central, THC	JMFC-01, New Delhi, PHC	New Delhi	Vice Mr. Yashdeep Chahal
65.	Richika Tyagi	On return from maternity leave	JMFC-12, Central, THC	Central	Vice Ms. Bharti Beniwal
66.	Sahil Khurmi	Civil Judge-01, Central, THC	Principal Magistrate, JJB- IV, Family Court Complex, Vishwas Nagar, East District	East	Vice Mr. Ajeet Narayan

67.	Dr. Ompal Shokeen	Full Time Secretary, DLSA, East, KKD (On deputation)	Attached with PDSJ (HQ) Central, THIC till further orders	Central	
68.	Dr. Anceza Bishnoi	JMFC-07, West, THIC	JMFC-05, South-East, Saket	South-East	Vice Mr. Aridaman Singh Cheema
69.	Divya Arora	JMFC-04, North-West, Rohini	JMFC (Mahila Court)-01, South-West, Dwarka	South-West	Vice Ms. Abhilasha Singh
70.	Neha Sharma	Full Time Secretary-II, DLSA, Central, RACC (In diverted capacity)	Full Time Secretary, DLSA, South-East, Saket (On deputation)	South-East	Vice Ms. Nidhi Chitkara
71.	Deeksha Rao	JMFC-04, East, KKD	Municipal Magistrate, South-West, Dwarka	South-West	Vice Mr. Himanshu Tanwar
72.	Twinkle Chawla	Joint Director, Delhi Judicial Academy (in diverted capacity)	JMFC-04, New Delhi, PHC	New Delhi	Vice Mr. Robinject Singh
73.	Kapil Gupta	Full Time Secretary, DLSA, North-East, KKD (On deputation)	Full Time Secretary, DLSA, East, KKD (On deputation)	East	Vice Dr. Ompal Shokeen
74.	Ankur Panghal	Attached with PDSJ (HQ), Central, THIC	JMFC-05, West, THIC	West	In a vacant court
75.	Kanika Jain Sharma	Full Time Secretary, DLSA, North-West, Rohini (On deputation)	Attached with PDSJ, North-West, Rohini till further orders	North West	---

76.	Divyashree Raina	On return from CCL	JMFC (Mahila Court)-04, West, THC	West	In a vacant court
77.	Sankalp Kapoor	Full Time Secretary, DLSA, Shahdara, KKD (On deputation)	Full Time Secretary, DLSA, West, THC (On deputation)	West	Vice Mr. Abhitesh Kumar
78.	Milan Goel	Additional Coordinator, Delhi International Arbitration Centre, DHC (On deputation)	Civil Judge-08, Central, THC	Central	Vice Ms. Divya Gupta
79.	Sukriti Singh	JMFC (Mahila Court)-3, South, Saket	Full Time Secretary, DLSA, Shahdara, KKD (On deputation)	Shahdara	Vice Mr. Sankalp Kapoor
80.	Himanshu Tanwar	Municipal Magistrate, South-West, Dwarka	Joint Director, Delhi Judicial Academy (In diverted capacity)		Vice Ms. Twinkle Chawla
81.	Yashdeep Chahal	JMFC-01, New Delhi, PHC	Civil Judge-02, South, Saket	South	In a vacant court
82.	Rashi Raheja	On return from maternity leave/CCL	JMFC-13, Central, THC	Central	Vice Ms. Himanshi Tyagi
83.	Nidhi Chitkara	Full Time Secretary, DLSA, South-East, Saket (On deputation)	Full Time Secretary, DLSA, North-West, Rohini (On deputation)	North-West	Vice Ms. Kanika Jain Sharma
84.	Sarthak Panwar	JMFC-05, North, Rohini	Civil Judge-02, South-West, Dwarka	South-West	Vice Mr. Nishat Bangarh

85.	Himanshi Tyagi	JMFC-13, Central, THC	Full Time Secretary-II, DLSA, Central, RACC (In diverted capacity)	Central	Vice Ms. Neha Sharma
86.	Shubhi Gupta	On return from CCL	JMFC (Mahila Court)-05, South-West, Dwarka	South-West	In a vacant court
87.	Tabassum Khan	On return from maternity leave/CCI.	JMFC (Mahila Court)-02, New Delhi, PHIC	New Delhi	Vice Ms. Akanksha Garg
88.	Aman Kumar Sharma	JMFC-05, South, Saket	Full Time Secretary, DLSA, North-East, KKD (On deputation)	North-East	Vice Mr. Kapil Gupta
89.	Moksha Bains	JMFC (Mahila Court)-02, Shahdara, KKD	JMFC-11, West, TIIC	West	Vice Ms. Bharti Garg
90.	Nishat Bangarh	Civil Judge-02, South-West, Dwarka	JMFC-01, Central, TIIC	Central	Vice Ms. Shipra Dhankar
91.	Kahkashan Jabin	Attached with the office of PDSJ, South, Saket	JMFC (Mahila Court)-04, Central, TIIC	Central	Vice Ms. Gita
92.	Ishita Bhardwaj	Attached with the office of PDSJ, Shahdara, KKD	Civil Judge-01, West, TIIC	West	Vice Mr. Vikas Madaan
93.	Satendra Pal Singh	Relieving JMFC/Civil Judge, North-East, KKD	JMFC-04, East, KKD	East	Vice Ms. Deeksha Rao
94.	Sanyam Jain	Relieving JMFC/Civil Judge, West, TIIC	JMFC-04, North-West, Rohini	North-West	Ms Divya Arora

95.	Akshay Prakash	Relieving JMFC/Civil Judge, Central, THC	Civil Judge-04, Central, THC	Central	Vice Mr. Umang Joshi
96.	Hala Quamar	Relieving JMFC/Civil Judge, New Delhi, PHC	Civil Judge-01, Central, THC	Central	Vice Mr. Sahil Khurmi
97.	Gaurav Ujjwal	Relieving JMFC/Civil Judge, Central, THC	JMFC (NI Act)- 01, West, THC	West	In a vacant court
98.	Pallavi Tyagi	Relieving JMFC/Civil Judge, New Delhi, PHC	JMFC -07, South-West, Dwarka	South-West	Vice Mr. Visvesh
99.	Suneet Anand	Relieving JMFC/Civil Judge, South-West, Dwarka	Civil Judge-03, South-West, Dwarka	South-West	Vice Ms. Chitranshi Arora
100	Prerna Rai	Relieving JMFC/Civil Judge, East, KKD	JMFC-02, East, KKD	East	Vice Ms. Neha Garg
101	Rahul Katar	Relieving JMFC/Civil Judge, West, THC	JMFC-06, South- West, Dwarka	South-West	Vice Ms. Neetika Kapoor
102	Anushtha Srivastava	Relieving JMFC/Civil Judge, South, Saket	JMFC-05, Shahdara, KKD	Shahdara	Vice Ms. Aayushi Saxena
103	Shruti Saraswat	Relieving JMFC/Civil Judge, East, KKD	JMFC-03, North- East, KKD	North-East	Vice Ms. Kanika Agarwal
104	Disha Langan	Relieving JMFC/Civil Judge, West, THC	JMFC (Mahila Court)-05, West, THC	West	In a vacant court

105	Rangat Ghirra	Relieving JMFC/Civil Judge, Central, TIIC	JMFC-04, Central, TIIC	Central	Vice Mr. Manuj Kaushal
106	Gaurav Singal	Relieving JMFC/Civil Judge, North-West, Rohini	JMFC-06, West, THC	West	Vice Mr. Tushar Gupta
107	Nirmala Singh	Relieving JMFC/Civil Judge, South-East, Saket	JMFC-05, South, Saket	South	Vice Mr. Aman Kumar Sharma 262

Note (s):-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. In partial modification of this Court's transfer/posting order dated 30.05.2025, JMFC (NI Act) Digital Court-02, North-West, Rohini presently presided over by Ms.Surbhi Sharma and JMFC(NI Act) Digital Court-03, North-West, Rohini presently presided over by Ms.Shradha Tripathi are re-numbered as JMFC (NI Act) Digital Court-01, North-West, Rohini and JMFC (NI Act) Digital Court-02, North-West Rohini respectively.

BY ORDER OF THE COURT

Sd/-
(ARUN BHARDWAJ)
REGISTRAR GENERAL

Endst. Nos. ⁵⁸⁴¹⁻⁵⁸⁷⁵ /DHC/Gaz-IIB/G-7/VLE.2(a)/2025 Dated: October, 2025

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.